

(2025) 10 MH CK 0016

Manipur HC

Case No: Writ Petition (C) No. 572 Of 2024, Miscellaneous Case (WP (C)) No. 474 Of 2024

Ronal RK

APPELLANT

Vs

State Of Manipur & 2
Ors

RESPONDENT

Date of Decision: Oct. 28, 2025

Citation: (2025) 10 MH CK 0016

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: AC Themreichan, L. Monomala, Veronica

Judgement

Ahanthem Bimol Singh, J

Mr. AC Themreichan, learned counsel appearing for the petitioner seeks 2(two) weeksâ€™ time for filing rejoinder affidavit.

Mrs. L. Monomala, learned GA and Ms. Veronica, learned counsel appearing for the respondents submitted that they have no objection.

As prayed for, list these cases again on 09.12.2025.